

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-09-2020

S.R .No	Case No	Party Name	Advocate Name
<u>SERVICE</u>			
1	SUIT 101555/2019	Mohan Sakharam Vs Madhusudan Sakharam	Mr. Rohit Shetty
2	SUIT 101565/2019	Jayesh Lakhamshi Malde Vs Jaykant Lakhamshi Malde	A. K. Shukla
<u>DRAFT ISSUES</u>			
3	SUIT 102840/2018	Ajit Kantilal Vora Vs Shashi Sitaram Shetty	Prashant J. Pandit
<u>JUDGMENT</u>			
4	SUIT 103802/2010	VIMLA ANIL AGARWAL Vs SATYANARAYAN B AGARWAL AND 7 ORS	R C CHAMPAWAT JAYEN R TRIVEDI 1
<u>ARGUMENTS</u>			
5	SUIT 110104/1990	SHEELABAI C BAJAJ AND ORS Vs CHANDRAKANT DAYAL VASWANI AND ORS	ASIF ALI SIDDIQUE M S D H LAW ASSOCIATES

6	SUIT 0102011/2017	Ms. Daksha D/o. Late Dwarkadas Jagad Vs Sunil Dwarkadas Jagad and Ors.	Prashant J. Pandit.
7	SUIT 102222/2017	Mr. Nanak Shatishchandra Ghatalia. Vs Mr. Devan Shatishchandra Ghatalia and Anr.	
8	SUIT 100985/2018	Mrs.Pramila Dattaram Chintal and Anr Vs Late Mrs.Lalita D. Madhukuntha through her Legal Heirs and Anr	Rignaya and Associates LLP
		<u>NM ORDERS</u>	
9	SUIT 101608/2019	Mr. Haradhan Madhusudan Das Vs Mr. Chanchal Haradhan Das	Mr. Pankaj M.
		<u>COMPLIANCE</u>	
10	SUIT 101389/2018	M. Indramani Gangaprasad Varma and another. Vs Mrs. Kanchan Budhiram Varma and Others.	

SHERISTEDAR

C.R. NO.9